GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -2054
ANSWERED ON - 03/08/2022

CRITERIA FOR DETERMINATION OF INCOME OF THE OBC CREAMY LAYER

2054. # SHRI RAM NATH THAKUR

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

(a) since when the criteria for determination of income of creamy layer of Other Backward Classes (OBCs) has not been revised and as a result the income of the poor belonging to the category is equal to candidates of Other Backward Classes;

(b) the details of the income criteria set for determining the poverty line for the general category;

(c) the income criteria to determine the creamy layer of OBC; and

(d) the number of OBC candidates who could not join the job even after passing UPSC exam during the last five years due to falling under the creamy layer income criteria?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) to (c) The income criteria to exclude socially advanced persons/sections (Creamy Layer) from the purview of reservation for Other Backward Classes was last revised to Rs. 8 lakhs per annum vide DoPT OM dated 13.09.2017. The current income criteria to determine the creamy layer of OBC is Rs.8 lakhs per annum per household.

(d) As per reply given by DoPT, the number of candidates who had claimed Non-Creamy Layer status under the OBC category and who could not be allocated to any Service through Civil Services Examination (CSE) in the last five years as they were found to be under Creamy Layer on scrutiny and, therefore, not eligible for reservations are as under:

Sl.No.	CSE Year	Number
1.	CSE-2016	11
2.	CSE-2017	27
3.	CSE-2018	7
4.	CSE-2019	7
5.	CSE-2020	3
	Total	**55**

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